### GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

# LOK SABHA UNSTARRED QUESTION NO. 587 ANSWERED ON 13<sup>TH</sup> DECEMBER, 2018

#### TOLL, OPERATE AND TRANSFER

#### **587.** SHRI PINAKI MISRA:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

#### सडक परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government is planning to auction the 2nd lot of eight completed National Highway Projects for toll operation which is likely to generate about Rs. 5,400/-crore;
- (b) whether the said National Highways will be auctioned on Toll, Operate & Transfer (TOT) basis;
- (c) if so, what would be the period of lease and whether it would include the maintenance of those National Highways also; and
- (d) if not, the authority responsible for maintaining the National Highways?

#### **ANSWER**

## THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI MANSUKH L. MANDAVIYA)

- (a) to (b) Yes, Madam. Bids for second bundle of TOT (Toll Operate and Transfer) is invited with IECV(Initial Estimated Concession Value) of Rs. 5,362 crore on 06.08.2018.
- (c) to (d) The TOT concession period is of 30 years and it includes the maintenance of National Highways.

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